

12.47 hrs.

ESTIMATES COMMITTEE

Forty-ninth Report

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Forty-ninth Report of the Estimates Committee on the Ministry of Petroleum and Chemicals—Fertilizers.

PUBLIC ACCOUNTS COMMITTEE

Twenty-fourth and Twenty-fifth Reports

SHRI M. R. MASANI (Rajkot): I beg to present the following Reports of the Public Accounts Committee:—

(1) Twenty-fourth Report on Para 18 of Audit Report (Civil) on Revenue Receipts, 1966, and Audit Report (Civil) on Revenue Receipts, 1967, relating to Customs and Union Excise Duties.

(2) Twenty-fifth Report on Appropriation Accounts (Civil) 1965-66 and Audit Report (Civil), 1967, relating to the Ministries of Home Affairs, Labour, Employment and Rehabilitation (Department of Rehabilitation) and Tourism and Civil Aviation.

COMMITTEE ON PUBLIC UNDERTAKINGS

Eleventh Report

श्री हा० ना० तिवारी (गोपालगंज): श्रीमान्, मैं नेशनल मिनरल डेवलपमेंट कारपोरेशन लिमिटेड के बारे में सरकारी उपक्रमों सम्बन्धी समिति का 11वां प्रतिवेदन पेश करता हूँ।

MOTION FOR ELECTIONS TO COMMITTEES

Committee on Estimates

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to move:

"That the members of this House do proposed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules

of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the terms beginning on the 1st May, 1968, and ending on the 30th April, 1969."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1968, and ending on the 30th April, 1969."

The motion was adopted.

COMMITTEE ON PUBLIC ACCOUNTS

SHRI M. R. MASANI (Rajkot): I beg to move:—

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1968, and ending on the 30th April, 1969."

MR. SPEAKER: The question is:

"That the member of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1968, and ending on the 30th April, 1969."

The motion was adopted.

SHRI M. R. MASANI: I beg to move:—

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1968, and ending on the 30th April,